(c) and (d) The Government does not receive complaints directly as these are to be dealt by Complaints Committees constituted by the employers in the respective work places.

Navodaya Vidyalayas in Manipur

2432. SHRI RISHANG KEISHING: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of existing Navodaya Vidyalayas in Manipur;

(b) whether the schools are provided with the required staff, buildings, accommodation for students; and

(c) the Plans in hand for development and providing facilities for these schools?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERMA]: (a) There are nine Navodaya Vidyalayas in Manipur.

(b) and (c) Out of the 9 Navodaya Vidyalays sanctioned in Manipur, 7 Vidyalayas are functioning in Permanent buildings. The remaining 2 JNVs are functioning in temporary accommodation provided by the State Government. There are some vacancies in the teaching and non-teaching posts. However, against the vacancies in the teaching posts, Principlas have been authorized to appoint teachers on contract basis. Construction works are being monitored constantly and adequate financial resources are being made available on priority for completion of the buildings in Manipur. Efforts are being made to expedite developmental works like water & electricity etc. for early completion.

Problems of higher education

2433. DR. ALLADI P. RAJKUMAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the problems of higher education in the country; and

(b) the action taken to solve these problems, in educational terms?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT [DR. (SHRIMATI) RITA VERMAJ: